

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD ::**

SUB: SUMMER VACATION 2023 – Summer Vacation permission for 14 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana – **GRANTED.**

ORDER ROC.NO.1489/2023-B.SPL., DATED:28 .04.2023.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana and are hereby accorded vacation permission for fourteen (14) days during Summer Vacation, 2023 term wise in **Column No.3** and also in-charge arrangements mentioned in **Column No.4** in the table below:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
(1)	(2)	(3)	(4)	
ADILABAD DISTRICT				
1.	SRI CH.V.R.R.VARAPRASAD Principal District and Sessions Judge, <i>Adilabad.</i>	--	18.05.2023 to 31.05.2023	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, <i>Adilabad</i>
2.	SRI P.SIVA RAM PRASAD Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, <i>Adilabad.</i>	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, <i>Adilabad.</i>
MANCHERIAL DISTRICT				
3.	SRI B.SATHAIAH Principal District and Sessions Judge, <i>Mancherial.</i>	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, <i>Kumuram Bheem at Asifabad.</i>
NIRMAL DISTRICT				
4.	SRI A.KARNA KUMAR Principal District and Sessions Judge, <i>Nirmal.</i>	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, <i>Adilabad.</i>
KUMURAM BHEEM-ASIFABAD DISTRICT				
5.	SRI M.V.RAMESH Principal District and Sessions Judge, <i>Kumuram Bheem at Asifabad.</i>	--	18.05.2023 to 31.05.2023	Principal District and Sessions Judge, <i>Mancherial.</i>

KARIMNAGAR DISTRICT				
6.	SMT. B.PRATHIMA Principal District and Sessions Judge, <i>Karimnagar</i> .	--	18.05.2023 To 31.05.2023	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i> .
7.	SMT. S.SREEVANI I Additional District and Sessions Judge, <i>Karimnagar</i> .	--	18.05.2023 to 31.05.2023	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i> .
8.	SMT. M.VANI Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i> .	03.05.2023 to 16.05.2023	--	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, <i>Karimnagar</i> .
9.	SMT. D.SADHANA Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <i>Karimnagar</i> .	--	18.05.2023 To 31.05.2023	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i> .
10.	SMT. P. LAKSHMI KUMARI Judge, Family Court -cum- IV Additional District and Sessions Judge, <i>Karimnagar</i> .	--	18.05.2023 to 31.05.2023	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, <i>Karimnagar</i> .
11.	SRI KUMAR VIVEK Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, <i>Karimnagar</i> .	--	18.05.2023 to 31.05.2023	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i> .
JAGTIAL DISTRICT				
12.	SMT. G.NEELIMA Principal District and Sessions Judge, <i>Jagtial</i> .	--	18.05.2023 to 31.05.2023	I Additional District and Sessions Judge, <i>Jagtial</i>
13.	SRI SUGALI NARAYANA I Additional District and Sessions Judge, <i>Jagtial</i> .	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, <i>Jagtial</i> .
RAJANNA SIRCILLA DISTRICT				
14.	MS. N.PREMA LATHA Principal District and Sessions Judge, <i>Sircilla</i> .	--	18.05.2023 To 31.05.2023	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i> .

PEDDAPALLY DISTRICT				
15.	SRI D.HEMANTH KUMAR Principal District and Sessions Judge, <i>Peddapally</i> .	--	18.05.2023 To 31.05.2023	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i>
16.	DR. T.SRINIVAS RAO Chairman, Industrial Tribunal-cum-Labour Court -cum-Additional District and Sessions Judge, <i>Godavarikhani</i> .	--	18.05.2023 to 31.05.2023	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, <i>Karimnagar</i> .
KHAMMAM DISTRICT				
17.	B.S.JAGJEEVAN KUMAR Principal District and Sessions Judge, <i>Khammam</i> .	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge, <i>Khammam</i> .
18.	SMT. K.UMADEV I I Additional District and Sessions Judge, <i>Khammam</i> .	03.05.2023 To 16.05.2023	--	Principal District and Sessions Judge, <i>Khammam</i> .
19.	SMT. VEMPATI APARNA II Additional District and Sessions Judge, <i>Khammam</i> .	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge, <i>Khammam</i> .
20.	SRI DEVINENI RAM PRASADA RAO Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum- III Additional District and Sessions Judge, <i>Khammam</i> .	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge, <i>Khammam</i> .
21.	MS. M.ARCHANA KUMARI Judge, Family Court-cum- IV Additional District and Sessions Judge, <i>Khammam</i> .	--	18.05.2023 to 31.05.2023	I Additional District and Sessions Judge, <i>Khammam</i> .
BADRADRI KOTHAGUDEM DISTRICT				
22.	SRI P.VASANTH Principal District and Sessions Judge, <i>Kothagudem</i> .	03.05.2023 to 16.05.2023	--	I Additional District and Sessions Judge, <i>Kothagudem</i> .
23.	SMT. M.SHYAM SREE I Additional District and Sessions Judge, <i>Kothagudem</i> .	--	18.05.2023 to 31.05.2023	Principal District and Sessions Judge, <i>Kothagudem</i>
MAHABUBNAGAR DISTRICT				
24.	SRI BOYA SRINIVASULU I Additional District and Sessions Judge, <i>Mahabubnagar</i> .	03.05.2023 To 16.05.2023	--	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum- IV Addl. District and Sessions Judge, <i>Mahabubnagar</i> .

25.	SMT. RACHAPUDI SREEDEVI Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.	--	18.05.2023 To 31.05.2023	Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar.
26.	SMT. S.V.P.SURYA CHANDRA KALA Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar.	03.05.2023 to 16.05.2023	--	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum- IV Addl. District and Sessions Judge, Mahabubnagar
27.	SMT. Y.PADMA Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Judge, Mahabubnagar.	--	18.05.2023 to 31.05.2023	Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar.
JOGULAMBA GADWAL DISTRICT				
28.	SMT. P.ANNIE ROSE CHRISTIAN I Additional District and Sessions Judge, Gadwal.	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, Nagarkurnool.
WANAPARTHY DISTRICT				
29.	SMT. MANTRI RAMAKRISHNA SUNITHA Principal District and Sessions Judge, Wanaparthy.	03.05.2023 To 16.05.2023	--	Principal District and Sessions Judge, Nagarkurnool.
NARAYANPET DISTRICT				
30.	SRI MOHAMMED ABDUL RAFI Principal District and Sessions Judge, Narayanpet.	--	18.05.2023 To 31.05.2023	Judge, Family Court -cum- III Additional District and Sessions Judge, Mahabubnagar.
NAGARKURNOOL DISTRICT				
31.	SRI D.RAJESH BABU Principal District and Sessions Judge, Nagarkurnool.	--	18.05.2023 To 31.05.2023	Principal District and Sessions Judge, Wanaparthy.
SANGAREDDY DISTRICT				
32.	SRI S.SASIDHAR REDDY Principal District and Sessions Judge, Sangareddy.	--	18.05.2023 To 31.05.2023	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum- III Addl. District and Sessions Judge, Sangareddy.

33.	SRI POGADA KRISHNA ARJUN II Additional District and Sessions Judge, <i>Sangareddy.</i>	--	18.05.2023 To 31.05.2023	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Addl. District and Sessions Judge, <i>Sangareddy.</i>
34.	SMT. G.SUNITHA RAVINDER REDDY Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, <i>Sangareddy.</i>	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, <i>Sangareddy.</i>
35.	SMT. M.LAVANYA Judge, Family Court-cum-IV Additional District and Sessions Judge, <i>Sangareddy.</i>	--	18.05.2023 To 31.05.2023	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Addl. District and Sessions Judge, <i>Sangareddy.</i>
MEDAK DISTRICT				
36.	SMT. P.LAKSHMI SHARADA Principal District and Sessions Judge, <i>Medak.</i>	--	18.05.2023 To 31.05.2023	Principal District and Sessions Judge, <i>Siddipet.</i>
SIDDIPET DISTRICT				
37.	SRI T.RAGHURAM Principal District and Sessions Judge, <i>Siddipet.</i>	03.05.2023 to 16.05.2023	--	I Additional District and Sessions Judge, <i>Siddipet.</i>
38.	SMT. M.BHAVANI I Additional District and Sessions Judge, <i>Siddipet.</i>	--	18.05.2023 to 31.05.2023	Principal District and Sessions Judge, <i>Siddipet.</i>
NALGONDA DISTRICT				
39.	SRI M.NAGARAJU Principal District and Sessions Judge, <i>Nalgonda.</i>	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge, <i>Nalgonda.</i>
40.	SRI A.JAYA RAJU I Additional District and Sessions Judge, <i>Nalgonda.</i>	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, <i>Nalgonda.</i>
41.	SRI B.THIRUPATHI Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Nalgonda.</i>	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, <i>Nalgonda.</i>
42.	SRI G.SAMPURNA ANAND Judge, Family Court-cum-III Additional District and Sessions Judge, <i>Nalgonda.</i>	--	18.05.2023 to 31.05.2023	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Nalgonda.</i>
43.	MS. K.KAVITHA V Additional District and Sessions Judge, <i>Miryalaguda.</i>	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge, <i>Nalgonda.</i>

SURYAPET DISTRICT				
44.	SRI G.RAJA GOPAL, Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, Suryapet.	03.05.2023 to 16.05.2023	--	I Additional District and Sessions Judge, Suryapet.
45.	SRI K.KUSHA I Additional District and Sessions Judge, Suryapet.	--	18.05.2023 to 31.05.2023	Principal District and Sessions Judge-cum-Chairman, L.R.A.T, Suryapet.
YADADRI BHONGIR DISTRICT				
46.	SRI V.BALA BHASKARA RAO Principal District and Sessions Judge, Bhongir.	03.05.2023 to 16.05.2023	--	I Additional District and Sessions Judge, Bhongir.
47.	SMT. K.MARUTHI DEVI I Additional District and Sessions Judge, Bhongir.	--	18.05.2023 to 31.05.2023	Principal District and Sessions Judge, Bhongir.
NIZAMABAD DISTRICT				
48.	SMT. SUNEETHA KUNCHALA Principal District and Sessions Judge, Nizamabad.	03.05.2023 to 16.05.2023	--	I Additional District and Sessions Judge, Nizamabad.
49.	SRI M.KANAKA DURGA I Additional District and Sessions Judge, Nizamabad.	--	18.05.2023 To 31.05.2023	Principal District and Sessions Judge, Nizamabad.
50.	SRI T.SRINIVAS Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Nizamabad.	--	18.05.2023 To 31.05.2023	Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.
51.	SMT. SHOUKATH JAHAN SIDDIQUE Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.	03.05.2023 to 16.05.2023	--	I Additional District and Sessions Judge, Nizamabad.
52.	SRI S.RAVI KUMAR V Additional District and Sessions Judge, Bodhan.	--	18.05.2023 to 31.05.2023	Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.
KAMAREDDY DISTRICT				
53.	SRI LALSINGH SRINIVAS NAIK I Additional District and Sessions Judge, Kamareddy.	--	18.05.2023 To 31.05.2023	Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.

RANGAREDDY DISTRICT				
54.	SRI CH.K.BHUPATHI Principal District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	--	18.05.2023 To 31.05.2023	VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District <i>at Kukatpally</i>
55.	SRI K.PATTABHIRAMA RAO I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	--	18.05.2023 To 31.05.2023	VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District <i>at Kukatpally.</i>
56.	SMT. G.BHAVANI CHANDRA Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District <i>at L.B. Nagar.</i>	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>
57.	SRI N.SANTHOSH KUMAR IV Addl. District and Sessions Judge-cum-IV Addl. Metropolitan Sessions Judge, L.B.Nagar-Cum-I Addl. Family Court, Ranga Reddy District <i>at L.B.Nagar.</i>	--	18.05.2023 to 31.05.2023	Judge, Family Court, Rangareddy District <i>at L.B.Nagar.</i>
58.	SMT. D.MADHAVI KRISHNA V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar</i>	--	18.05.2023 to 31.05.2023	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>
59.	SMT. C.PAVANI, VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District <i>at Kukatpally.</i>	03.05.2023 to 16.05.2023	--	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court-cum-II Addl. M.S.J Court, Ranga Reddy District <i>at L.B. Nagar</i>
60.	SRI MOHD. AFROZ AKTHAR, Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	03.05.2023 to 16.05.2023	--	V Additional District and Sessions Judge-cum- V Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>
61.	SRI M.SATISH KUMAR VIII Additional District and Sessions Judge-cum- VIII Additional Metropolitan Sessions	--	18.05.2023 To 31.05.2023	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional

	Judge, Rangareddy District at L.B.Nagar.			District and Sessions Judge, Rangareddy District at L.B.Nagar
62.	SMT. HARISHA IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	18.05.2023 to 31.05.2023	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar
63.	SRI Y.JAYA PRASAD XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	18.05.2023 to 31.05.2023	VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District at Kukatpally.
64.	SRI T.NARSI REDDY Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.	--	18.05.2023 To 31.05.2023	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar
65.	SMT. P.MUKTHIDA Judge, Family Court, Rangareddy District at L.B.Nagar.	03.05.2023 to 16.05.2023	--	Judge, Additional Family Court, Rangareddy District at L.B. Nagar
66.	SRI CH.PANCHAKSHARI Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	--	18.05.2023 to 31.05.2023	Judge, Family Court, Rangareddy District at L.B.Nagar.
MEDCHAL-MALKAJGIRI DISTRICT				
67.	SRI B.R.MADHUSUDHAN RAO Principal District and Sessions Judge -cum-Family Court, Medchal-Malkajgiri District at Malkajgiri.	--	18.05.2023 to 31.05.2023	I Addl. District and Sessions Judge-cum-M.S.J.-cum-Addl. Family Court-cum-Spl. Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri.
68.	SRI R.RAGHUNATH REDDY I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri.	03.05.2023 To 16.05.2023	--	Principal District and Sessions Judge -cum-Family Court, Medchal-Malkajgiri District at Malkajgiri.

69.	SRI D.VENKATESH II Additional District and Sessions Judge-cum-I Addl. Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District <i>at Medchal.</i>	--	18.05.2023 To 31.05.2023	III Additional District and Sessions Judge-cum-II Additional M.S.J-cum-Principal Family Court, Medchal-Malkajgiri District <i>at Kukatpally.</i>
70.	SRI K.KALYAN CHAKRAVARTHY III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District <i>at Kukatpally.</i>	03.05.2023 to 16.05.2023	--	II Additional District and Sessions Judge-cum-I Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Medchal-Malkajgiri District <i>at Medchal</i>
VIKARABAD DISTRICT				
71.	SRI K.SUDERSHAN Principal District and Sessions Judge, <i>Vikarabad.</i>	03.05.2023 to 16.05.2023	--	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District <i>at L.B. Nagar</i>
72.	SRI CH.CHANDRA KISHORE I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, <i>Vikarabad.</i>	--	18.05.2023 to 31.05.2023	Principal District and Sessions Judge, <i>Vikarabad.</i>
HANUMAKONDA DISTRICT				
73.	SRI M.KRISHNA MURTHY Principal District and Sessions Judge, <i>Hanumakonda.</i>	03.05.2023 to 16.05.2023	--	Judge, Family Court-cum-II Additional District and Sessions Judge, <i>Hanumakonda.</i>
74.	SMT. T.JAYA LAKSHMI Chairperson, Land Reforms Appellate Tribunal -cum-I Additional District and Sessions Judge, <i>Hanumakonda.</i>	03.05.2023 to 16.05.2023	--	Judge, Family Court-cum-II Additional District and Sessions Judge, <i>Hanumakonda.</i>
75.	SMT B.APARNA DEVI Judge, Family Court-cum-II Additional District and Sessions Judge, <i>Hanumakonda.</i>	--	18.05.2023 To 31.05.2023	Chairperson, Land Reforms Appellate Tribunal -cum- I Addl. District and Sessions Judge, <i>Hanumakonda.</i>
WARANGAL DISTRICT				
76.	SMT. KOKA RADHA DEVI Principal District and Sessions Judge, <i>Warangal at Hanumakonda.</i>	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge, <i>Warangal at Hanumakonda.</i>

77.	SMT. G.PREMALATHA I Additional District and Sessions Judge, Warangal at Hanumakonda.	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, Warangal at Hanumakonda.
78.	SMT. MANISHA MEHRA Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	--	18.05.2023 to 31.05.2023	I Additional District and Sessions Judge, Warangal at Hanumakonda.
79.	SRI Y.SATYENDRA Chairman, Co-Operative Tribunal, Warangal at Hanumakonda.	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, Warangal at Hanumakonda.
JANGAON DISTRICT				
80.	SRI D.RAVINDRA SHARMA Principal District and Sessions Judge, Jangaon.	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, Warangal at Hanumakonda
MAHABUBABAD DISTRICT				
81.	SRI P.CHANDRA SEKHARA PRASAD Principal District and Sessions Judge, Mahabubabad.	--	18.05.2023 To 31.05.2023	I Additional District and Sessions Judge, Warangal at Hanumakonda.
MULUGU DISTRICT				
82.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI Principal District and Sessions Judge, Mulugu.	--	18.05.2023 To 31.05.2023	Principal District and Sessions Judge, Bhupalapally.
JAYASHANKAR BHUPALAPALLY DISTRICT				
83.	SRI P.NARAYANA BABU Principal District and Sessions Judge, Bhupalapally.	03.05.2023 to 16.05.2023	--	Principal District and Sessions Judge, Mulugu.
HYDERABAD CITY CIVIL COURTS				
84.	SMT. RENUKA YARA Chief Judge, City Civil Court, Hyderabad.	--	18.05.2023 to 31.05.2023	XXVI Additional Chief Judge, City Civil Court, Hyderabad.
85.	SMT. B.MANJARI I Additional Chief Judge, City Civil Court, Secunderabad.	--	18.05.2023 To 31.05.2023	XXVII Additional Chief Judge, City Civil Court, Secunderabad
86.	SRI K.PRABHAKARA RAO II Additional Chief Judge, City Civil Court, Hyderabad.	--	18.05.2023 to 31.05.2023	III Additional Chief Judge, City Civil Court, Hyderabad
87.	SRI A.VEERAI AH III Additional Chief Judge, City Civil Court, Hyderabad.	03.05.2023 to 16.05.2023	--	Prl. Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.

88.	SRI BAKARAJU SRINIVASA RAO IX Additional Chief Judge, City Civil Court, Hyderabad.	--	18.05.2023 To 31.05.2023	XXV Additional Chief Judge, City Civil Court, Hyderabad.
89.	SMT. S.SARITHA X Additional Chief Judge, City Civil Court, Hyderabad.	--	18.05.2023 to 31.05.2023	XXV Additional Chief Judge, City Civil Court, Hyderabad.
90.	SMT. R.DANIE RUTH XI Additional Chief Judge, City Civil Court, Hyderabad.	--	18.05.2023 To 31.05.2023	XIV Additional Chief Judge, City Civil Court, Hyderabad.
91.	SRI J.JEEVAN KUMAR XII Additional Chief Judge, City Civil Court, Secunderabad.	--	18.05.2023 to 31.05.2023	XXVII Additional Chief Judge, City Civil Court, Secunderabad.
92.	SMT. M.PADMAJA XIV Additional Chief Judge, City Civil Court, Hyderabad.	03.05.2023 to 16.05.2023	--	IX Additional Chief Judge, City Civil Court, Hyderabad.
93.	SRI VINOD KUMAR XXV Additional Chief Judge, City Civil Court, Hyderabad.	03.05.2023 to 16.05.2023	--	X Additional Chief Judge, City Civil Court, Hyderabad.
94.	DR. SUNNAM SRINIVAS REDDY XXVI Additional Chief Judge, City Civil Court, Hyderabad.	03.05.2023 To 16.05.2023	--	II Additional Chief Judge, City Civil Court, Hyderabad.
95.	SMT. C.RATNA PADMAVATHI XXVII Additional Chief Judge, City Civil Court, Secunderabad.	03.05.2023 to 16.05.2023	--	XII Additional Chief Judge, City Civil Court, Secunderabad.
96.	SRI S.SHIVA KUMAR Judge, Prl. Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.	--	18.05.2023 To 31.05.2023	XXVI Additional Chief Judge, City Civil Court, Hyderabad.
97.	SMT. V.SHARADA DEVI Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	03.05.2023 to 16.05.2023	--	Judge, II Additional Family Court, City Civil Court, Hyderabad.
98.	SMT. N.ROJA RAMANI Judge, I Additional Family Court, City Civil Court, Hyderabad.	03.05.2023 to 16.05.2023	--	Judge, II Additional Family Court, City Civil Court, Hyderabad.
99.	SMT. P.NEERAJA Judge, II Additional Family Court, City Civil Court, Hyderabad.	--	18.05.2023 To 31.05.2023	Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court Hyderabad.
100.	SMT. K.JAYANTHI Judge, Principal Family Court, City Civil Court, Secunderabad.	--	18.05.2023 To 31.05.2023	XXVII Additional Chief Judge, City Civil Court, Secunderabad.

METROPOLITAN SESSIONS COURTS, HYDERABAD.				
101.	SMT. S.PREMAVATHI Metropolitan Sessions Judge, <i>Hyderabad.</i>	--	18.05.2023 To 31.05.2023	Spl. Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs. , and MLAs. , of the Telangana State, <i>Hyderabad.</i>
102.	SRI C.V.S. SAI BHUPATHI II Additional Metropolitan Sessions Judge, Hyderabad-cum- XVI Additional Chief Judge, City Civil Court, <i>Hyderabad.</i>	--	18.05.2023 To 31.05.2023	Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum- VI Addl. M.S.J., Secunderabad-cum- XX Additional C.J., City Civil Court, <i>Secunderabad.</i>
103.	SRI M.JOHNSON Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum- VI Additional Metropolitan Sessions Judge., Secunderabad-cum- XX Additional Chief Judge, City Civil Court, <i>Secunderabad.</i>	03.05.2023 to 16.05.2023	--	II Additional Metropolitan Sessions Judge, Hyderabad-cum- XVI Addl. Chief Judge, City Civil Court, <i>Hyderabad.</i>
104.	SRI K.JAYA KUMAR Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs. , and MLAs. , of the Telangana State, <i>Hyderabad.</i>	03.05.2023 to 16.05.2023	--	Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases -Cum- XII Addl. Metropolitan Sessions Judge, <i>Hyderabad.</i>
105.	SMT. T.ANITHA Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases -Cum- XII Additional Metropolitan Sessions Judge, <i>Hyderabad.</i>	--	18.05.2023 To 31.05.2023	Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs. , and MLAs. , of the Telangana State, <i>Hyderabad.</i>
CITY SMALL CAUSES COURTS HYDERABAD				
106.	SMT. V.B. NIRMALA GEETHAMBA Chief Judge, City Small Causes Court, <i>Hyderabad.</i>	03.05.2023 to 16.05.2023	--	Chief Judge, City Civil Court, Hyderabad.

PRINCIPAL C.B.I. CASES SPECIAL COURTS, HYDERABAD				
107.	SRI CH.RAMESH BABU Prl. Special Judge for trial of CBI Cases, <i>Hyderabad.</i>	--	18.05.2023 To 31.05.2023	I Additional Special Judge for trial of CBI Cases, <i>Hyderabad.</i>
108.	SMT. J.MAITHREYI I Additional Special Judge for trial of CBI Cases, <i>Hyderabad.</i>	03.05.2023 to 16.05.2023	--	Prl. Special Judge for trial of CBI Cases, <i>Hyderabad.</i>
109.	SRI R.TIRUPATHI Prl. Special Judge for trail of SPE & ACB Cases, <i>Hyderabad.</i>	03.05.2023 to 16.05.2023	--	Prl. Special Judge for trial of CBI Cases, <i>Hyderabad.</i>
110.	SMT. J.KAVITHA Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad - cum- XVII Additional Chief Judge, City Civil Court, <i>Hyderabad.</i>	--	18.05.2023 to 31.05.2023	Principal Special Judge for trail of SPE & ACB Cases, <i>Hyderabad.</i>
TRIBUNALS AND LABOUR COURTS				
111.	SRI G.V.SUBRAHMANYAM Chairman, Industrial Tribunal-I, <i>Hyderabad.</i>	--	18.05.2023 To 31.05.2023	Chairman, Co-Operative Appellate Tribunal, <i>Hyderabad.</i>
112.	SMT. K.SAI RAMA DEVI Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, <i>Hyderabad.</i>	--	18.05.2023 To 31.05.2023	Chairman, Co-Operative Appellate Tribunal, <i>Hyderabad.</i>
113.	SRI HUZAIB AHMED KHAN Chairman, Co-Operative Appellate Tribunal, Hyderabad.	03.05.2023 to 16.05.2023	--	Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, <i>Hyderabad.</i>
114.	SMT. G.V.N.BHARATHA LAKSHMI Presiding Officer, Labour Court-I, Hyderabad.	--	18.05.2023 To 31.05.2023	Chairman, Co-Operative Appellate Tribunal, <i>Hyderabad.</i>
115.	SRI B.SURESH Chairman, Telangana Waqf Tribunal, <i>Hyderabad.</i>	--	18.05.2023 To 31.05.2023	Chief Judge, City Small Causes Court, <i>Hyderabad.</i>
TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD				
116.	SMT. E.TIRUMALA DEVI Director, Telangana State Judicial Academy, Secunderabad.	--	18.05.2023 to 31.05.2023	Deputy Director, Telangana State Judicial Academy, Secunderabad.

- NOTE:**
1. The orders are placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for availing summer vacation permission.
 2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.
 3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Principal Special Judge for C.B.I. Cases, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Presiding Officers, Labour Courts - I, II and III, Hyderabad.
8. The Chairman, Co-operative Tribunal, Hyderabad.
9. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Godavarikhani, Karimnagar District and Warangal.
10. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
11. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
12. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
13. The II & III Member, Tribunal for Disciplinary Proceedings, Hyderabad
14. The Presiding Officer, Telangana State Wakf Tribunal, Hyderabad
15. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem - Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapally
 - 9) Khammam

- | | | |
|-------------------------|-------------------------------|----------------------|
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally. | |
16. The Pay and Accounts Officer, Hyderabad.
17. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
18. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
19. **THE SECTION OFFICERS :**
- | | | |
|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
- High Court for the State of Telangana at Hyderabad.
- + *Spare...*